

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR. K.ARUL

Criminal Appeal No(s). 1695-1696/2014

SAKTU

Appellant(s)

VERSUS

STATE OF UP & ANR. ETC.

Respondent(s)

Date : 03/12/2014 These appeals were called on for hearing today.

For Appellant(s)

Mr. Mukesh K. Giri,Adv.

For Respondent(s)

Mr. Nitin Kumar Thakur,Adv.
Mr. P. N. Puri,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from the High Court.

Await original record from the High Court and Trial

Court.

Office to send reminder.

List again on 21.1.2015.

(DR. K.ARUL)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.12.05
17:04:42 IST
Reason: